GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION No. 1300 TO BE ANSWERED ON 10.02.2020

Appointment of JNU VC

1300. SHRIMATI MALA ROY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the circumstances under which despite the reservations of the then HRD Minister the current JNU Vice-Chancellor (VC) was appointed to the post;
- (b) whether the Government is aware that the present JNU, VC is in occupation two official accommodations; and
- (c) if so, the details thereof and the rules under which the same has been permitted?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (Shri Ramesh Pokhriyal 'Nishank')

- (a) The appointment of Vice Chancellor of Jawaharlal Nehru University (JNU) has been made in accordance with the provisions of the Act and Statute of the University.
- (b) & (c) Vice Chancellor of JNU is occupying two official accommodations in accordance with the House Allotment Rules of IIT, Delhi and Ordinance No. 5 of JNU relating to terms and conditions of service of the Vice Chancellor.
